

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.113/ND/2011
RT CP No. 25/Chd/Pb/2016**

Narinder Kumar Bawa & Anr.Petitioners

Versus

M/s Prakash Communications Ltd. & Ors.Respondents

Present:: Mr.Manish Jain and Ms.Divya Sharma, Advocates for
petitioners.
Mr.Narinder Kumar Bawa, petitioner in person
Mr.B.S.Sangha, Mr.Amit Vinayak, Advocates
for respondents No.2 & 3.

Due to paucity of time the matter could not be taken up and
adjourned to 01.02.2018 for arguments.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

December 06, 2017
subbu